

**GOVERNMENT OF INDIA  
STATISTICS AND PROGRAMME IMPLEMENTATION  
LOK SABHA**

UNSTARRED QUESTION NO:2056  
ANSWERED ON:11.08.2011  
FUNDS FOR REBUILDING OF HOUSES UNDER MPLADS  
Choudhary Shri Harish

**Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:**

- (a) whether the Government proposes to allocate funds to people under Member of Parliament Local Area Development Fund (MPLAD) to rebuild their house in case of arson;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND  
MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) At present, there is no proposal to allocate funds for construction of houses destroyed in fire.
- (b) Does not arise.
- (c) The objective of the Member of Parliament Local Area Development Scheme (MPLADS) is to enable MPs to recommend works of developmental nature with emphasis on creation of durable assets to be used by general public at large. Assets for individual/family benefit are not permissible under the scheme.